GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:403 ANSWERED ON:07.07.2009 LAYING OF PIPELINE ALONG WITH NH-7 Ahir Shri Hansraj Gangaram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether necessary sanction for laying water supply pipeline across the National Highway (NH-7) for the proposed Multi Modal International Airport Project at Nagpur (Maharashtra) has been issued;
- (b) if so, the details thereof;
- (c) whether the Government of Maharashtra has sought for permission of the Union Government for the said project; and
- (d) if so, the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

(a) to (d) Permission for laying Water Main line from Km. 18.765 to Km. 34/140 along NH-7 by Maharashtra Airport Development Company Limited (MADC) for water supply to Multi- Modal International Passenger and Cargo Hub Airport(MIHAN) at Nagpur has been accorded by NHAI vide letter dated 7.1.2009.